

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD**

OA./21/960/2017
Dated:29/01/2019

BETWEEN:

Renukunla Uma Mahesh,
Spouse of Late Smt. N. Sumalatha,
Ex.Khalasi /C&W Kazipet/SC Rly/Secunderabad,
Aged about 25 years,
Door No.25-6-96/41, APR Nagar, Jubli Market,
Kazipet Warangal – TS.

..... Applicant

AND

1. Union of India,
Ministry of Railways rep. by its
The General Manager,
South Central Railway,
SanchalanBhavan,
Secunderabad – Telangana State.
2. The Divisional Railway Manager,
South Central Railway, Sanchalan Bhavan,
Secunderabad – Telangana State.
3. The Sr. Divisional Personnel Officer,
South Central Railway,
Secunderabad Division – T.S.

..... Respondents

Counsel for the Applicant : Mr. B. Rajesh Kumar, Advocate
Counsel for the Respondents : Mr. D. Madhava Reddy, SC for Rlys.

CORAM

Hon'ble Mrs. Naini Jayaseelan, Admn. Member

ORAL ORDER
{ Hon'ble Mrs. Naini Jayaseelan, Admn. Member}

No representation on behalf of the applicant.

2. Counsel for the respondents present.
3. Case was listed under the caption for dismissal. Since neither the applicant nor the applicant's counsel present, OA is dismissed for non-prosecution. No order as to costs.

(NAINI JAYASEELAN)
ADMN. MEMBER

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